Patel, Shri Vithalbhai M. Pillai. Shri Ramachandran Pillai. Shri Thennala Balakrishna Poddar, Dr. R. K. Puglia, Shri Naresh Raghavji, Shri Rahman, Shri Mohd. Khaleelur Ramachandrap, Shri S. K. T. Rao, Shri Moturu Hanumantha Ratan Kumari, Shrimati Reddy, Shri G. Prathapa Reddy, Dr. Narreddy Thulani Reddy, Shri S. Jaipal Sahay, Shri Dayanand Sabu, Shri Rajni Ranlan Sahu, Shri Santosh Kumar Salaria, Shri Shabbir Ahmad Salve, Shri N. K. P. Samantaray, Shri Pravat Kumar Sanadi, Prof. I. G. Sarang, Shri Kallash Narain Sarma, Shrimati Basanti Satchidananda, Shri Satya Bahin, Shrimati Sen. Shri Sukomal Singh, Shri K. N. Singh, Dr. Rudra Pratap Singh, Shri Shankar Dayal Singh, Shri Surender Singh, Shri Vishvjit P. Singla, Shri Surinder Kumar Sinha, Shrimati Kamla Solanki, Shri Gopalsinh G. Sreedharan, Shri Arangil Swaminathan, Shri G. Thakur, Prof Chandresh P. Thakur, Shri Rameshwar Thakur, Shri Surendra Singh Tiria, Kumari Sushila Trivedi, Shri Dineshbhai Tyagi, Shri Shanti Venkataraman, Shri Tindivanam G.

Verma, Shri Ashok Nath Verma, Shrimati Veena Vincent, Shri M. Yadav, Shri Ish Dutt Yadav, Shri Ram Naresh Yadav, Shri Ranjan Prasad Yadava, Shri Bal Ram Singh Yonggam, Shri Nyodek "NOES"-NIL

The motion was carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

Amdt.) Bill, 1990

CONSTITUTION THE (SEVENTY-SIXTH AMENDMENT BILL, 1992contd.

THE DEPUTY CHAIRMAN: Now we will take up the second Bill. The second Bill is a separate Bill. So, we can open the lobbies. If some Members want to go or some other Members want to go and come back ...

THE LEADER OF THE OPPOSITION (SHRI S. JAIPAL REDDY); Madam, only coming, not going.

SHR1 DIPEN GHOSH: Madam Deput Chairman, may I ask a question? Th Finance Minister is present. In view of th statement by the Leader of the House toda morning, may I know when the Financ Minister is going to make a statement?

SHRI GURUDAS DAS GUPTA Madam, there was a concrete assurance from Mr. Chavan, the Leader of the Hous

4, 00 P. M. He said that he wil try to consult the Finance Minister. He is here. I wish tl Finance Minister gives his reaction. (Inte ruptions)

THE DEPUTY CHAIRMAN: Orde please. The Finance Minister is here as Member of this House in his capacity vote on the Constitution (Amendmen Bills. On the assurance . . . (Interruption

Just a minute. Don't stop me. In regard to the assurance that the Leader gave in the House, after the Constitution (Amendment) Bills are over, then you may raise it. Let me finish this first. (Interruptions)

Now I am putting the Constitution (Seventy-sixth Amendment) Bill, 1992 to vote. The question is:

"Ihat the Bill further to amend the Constitution of India, be taken into consideration."

The House divided

THE DEPUTY CHAIRMAN:

AYES — 148 Noesi — Nil

"AYES"-148

Agarwal, Shri Ramdas Abluwalia, Shri S. S. Ahmad, Dr. Z. A. Alia, Kumari Alva, Shrimati Margaret . Antony, Shri A. K. Azad, Shri Ghulam Nabi Azmi, Maulana Obaldullah Khan Baby, Shri M. A. Bagrodia, Shri Santosh Balaram, Shri N. E. Balbir Singh, Shri Barongpa, Shri Sushil Basu Ray, Shri Sunil Beka! Utsahi, Shri Bhandare, Shri Murlidhar Chandrakant Bhardwaj, Shri Hansraj Bhatia, Shri Madan Bhatt, Shri Jitendrabhai Labhshanker Birla, Shri Krishna Kumar Buragohain, Shri Bhadreswar Chanpuria, Shri Shivprasad Chaturvedi, Shri Bhuvnesh Chavan, Shri S. B. Chowdhary, Ram Sewak

Chowdhri, Shri A. S.

Chowdhry Hari Singh Chowdhury, Shrimati Renuka Das, Shrimati Mira Das Gupta, Shri Gurudas Desai, Shri Jagesh Dhawan, Shri R. K. Dronamraju, Shri Satyanarayana Faguni Ram. Dr. Fernandes, Shri John F. Fotedar, Shri Makhan Lai Gandhi, Shri Raj Moban Gautam, Shri Anand Prakash Ghosh, Shri Dipen Ghufran Azam, Shri Girlprasad, Shri N. Goswami, Shri Ramnarayan Gurupadaawamy, Shri M. S. Hanumanthappa, Shri H. Hashim, Shri M. M. Hashmi, Shri Shamim Hiphei, Shri Iqbal Singh, Shri Jacob, Shri M. M. Jadhav, Shri Vithalrao Madhavrao Jagir Singh, Shri Jani, Shri Jagadish Javadevappa, Shri K. R. Jogi, Shri Aut P. K. Kaileshpati, Shrimati Kalita, Shri Bhubaneswar Kalmadi, Shri Suresh Kesri, Shri Sitaram Khaparde, Miss Saroj Khatun, Kumari Sayeeda Korwar, Shri Gundappa Krishnan, Shri G. Y. Lenka, Shri Kahnu Charan Madhayan, Shri S. Mahendra Prasad, Shri Maheshwar Singh, Shri Maheshwari, Shrimati Sarala

Majumdar, Shri Sudhir Ranjan Malaviva, Shri Radhakishan Malaviya, Shri Satya Prakash Menmohan Singh, Shri Masodkar, Shri Bhaskar Annaji Matang Singh, Shri Mathur, Shri Manmohan Mazumdar, Shri Tara Charan Md. Salim, Shri Meena, Shri Dhuleshwar Mishra, Shri Shiv Pratap Mohammad Yunus, Shri Mohanimed Afzal alias Meem Afzal, Shri Mohanty, Shri Sarada Morarka, Shri Kamal Nallasivan, Shri A. Narayanasamy, Shri V. Natarajan, Shrimati Jayanthi Pachouri, Shri Suresh Padmanabham, Shri Mentay Palaniyandi, Shri M. Pande, Shri Bishambhar Nath Pandey, Shrimati Manorawa Pandey, Dr. Ratnakar Panwar, Shri B. L. Parmar, Shri Rajubhai A. Patel. Shri Chotubhai Patel, Shrl Vithalbhai M. Pillal. Shri Ramachandran Pillai, Shri Thennala Balakrishna Poddar, Dr. R. K. Puglia, Shri Naresh Raghavii, Shri Rahman, Shri Mohd. Khaleelur Ramachandran, Shri S. K. T. Rao, Shri Moturu Hanumantha Rao, Shri V. Rajeshwar Ratan Kumari, Shrimati Reddy, Shri G. Prathapa Reddy, Dr. Narreddy Thulasi Reddy, Shri S. Jaipal Sabay, Shri Dayanand

Sahu, Shri Rajni Ranjan Sahu, Shri Santosh Kumar Salaria, Shri Shabbir Ahmad Salve, Shri N. K. P. Samantaray, Shri Pravat Kumar Sanadi, Prof. I. G. Sarang, Shri Kallash Narain Sarma, Shrimati Basanti Satchidananda, Shri Satya Bahin, Shrimati Sen, Shri Sukomal Shah, Shri Viren J. Singh, Shri K. N. Singh, Shrimati Pratibha Singh, Dr. Rudra Pratap Singh, Shri Shankar Dayal Singh, Shri Surender Singh, Shri Vishviit P. Singla, Shri Surinder Kumar Sipha, Shrimati Kamla Sreedharan, Shri Arangil Swaminathan, Shri G. Swamy, Shri Subramanian Thakur, Prof Chandresh P. Thakur, Shri Rameshwar Thakur, Shri Surendra Singh Tiria, Kumari Sushila Trivedi, Shri Dineshbhai Tyagi, Shri Shanti Upendra, Shri P. Venkataraman, Shri Tindiyanam G. Verma, Shri Ashok Nath Verma, Shrimati Veena Vincent, Shri M. Yadav, Shri Ish Dutt Yadav, Shri Ram Naresh Yaday, Shri Ranjan Prasad Yadava, Shri Bal Ram Singh Yonggam, Shri Nyodek

"NOES"-NIL

The motion was carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

THE DEPUTY CHAIRMAN: We shall now take up clause-by-clause consideration of the Bill. The question is:

"That Clause 2 stand part of the Bill."

The House divided

THE DEPUTY CHAIRMAN:

Ayes—149 Noes—Nil

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"AYES"-149

Agarwal, Shri Ramdas Ahluwalia, Shri S. S. Ahmad, Dr. Z. A. Alla, Kumari

Alva, Shrimati Margaret

Ambedkar, Shri Prakash Yashwant

Antony, Shri A. K.

Azad, Shri Ghulam Nabi

Azmi, Maulana Obaiduliah Khan

Baby, Shri M. A.

Bagrodia, Shri Santosh

Balaram, Shri N. E.

Balbir Singh, Shri

Barongpa, Shri Sushil

Basu Ray, Shri Sunil

Bekal Utsahi, Shri

Bhandare, Shri Murlidhar Chandrakant

Bhardwaj, Shri Hansraj

Bhatia, Shri Madan

Bhatt, Shri Jitendrabhai Labhshanker

Birla, Shri Krishna Kumar

Buragohain, Shri Bhadreswar

Chanpuria, Shri Shivprasad

Chaturvedi, Shat Bhuvnesh

Chavan, Shri S. B.

Chowdhary, Ram Sewak

Chowdhri, Shri A. S.

Chowdhry Hari Singh

Chowdhury, Shrimati Renuka

Das, Shrimati Mira

Das Gupta, Shri Gurudas

Desai, Shri Jagesh

Dhawan, Shri R. K.

Dronamraiu, Shri Satyanarayana

Amdt.) Bill. 1992

Faguni Ram, Dr.

Fernandes, Shri John F.

Fotedar, Shri Makban Lal

Gandhi, Shri Raj Mohan

Gautam, Shri Anand Prakash

Ghosh, Shri Dipen

Ghufran Azam, Shri

Giriprasad, Shri N.

Goswami, Shri Ramnarayan

Gurupadaswamy, Shri M. S.

Hanumanthappa, Shri H.

Hashim, Shri M. M.

Hashmi, Shri Shamim

Hiphei, Shri

Iqbal Singb, Shri

Jacob, Sbri M. M.

Jadhav, Shri Vithalrao Madhavrao

Jagir Singh, Shri

Jani, Shri Jagadish

Jayadevappa, Shri K. R.

Jogi, Shri Ajit P. K.

Keileshpati, Shrimati

Kalita, Shri Bhubaneswar

Kalmadi, Shri Suresh

Kesri, Shri Sitaram

Khaparde, Miss Saroj

Khatun, Kumari Sayeeda

Korwar, Shri Gundappa

Krishnan, Shri G. Y.

Lenka, Shri Kahnu Charan

Madhavan, Shri S.

Mahendra Prasad, Shri

Maheshwar Singh, Shri

Maheshwari, Shrimati Sarala

Majumdar, Shri Sudhir Ranjan

Malaviya, Shri Radhakishan

Malaviya, Shri Satya Prakash

Manmohan Singh, Shri Masodkar, Shri Bhaskar Annaji Matang Singh, Shri Mathur, Shri Maumohan Mazumdar, Shri Tara Charan Md. Salim, Shri Mcena, Shri Dhuleshwar Mishra, Shri Shiv Pretap Mohammad Yunus, Shri Mohammed Afzal alias Meem Afzal, Shri Mohanty, Shri Sarada Morarka, Shri Kamal Nallasivan, Shri A. Narayanasamy, Shri V. Natarajan, Shrimati Jayanthi Pachouri, Shri Suresh Padmanabham, Shri Mentay Palaniyandi, Shri M. Pande, Shri Bishambhar Nath Pandey, Shrimati Manorama Pandey, Dr. Ratnakar Panwar, Shri B. L. Parmar, Shri Rajubhai A. Patel, Shri Chhotubhai Patel, Shri Vithalbhai M. ' Pillai, Shri Ramachandran Pillai, Shri Thennala Balakrishna Poddar, Dr. R. K. Puglia, Shri Naresh Raghavji, Shri Rahman, Shri Mohd. Khaleelur Ramachandran, Shri S. K. T. Rao, Shri Moturu Hanumantha Rao, Shri V. Rajeshwar Ratan Kumari, Shrimati Reddy, Shri G. Prathapa Reddy, Dr. Narreddy Thulasi Reddy, Shri S. Jaipal Sahay, Shri Dayanand Saho, Shri Rajni Ranjan Sahu, Shri Santosh Kumar

Salaria, Shri Shabbir Ahmad

Salve, Shri N. K. P. Samantaray, Shri Pravat Kumar Sanadi, Prof. 1. G. Sarang, Shri Kailash Narain Sarma, Shrimati Basanti Satchidananda, Shri Satya Bahin, Shrimati Sen. Shri Sukomal Shah, Shri Viren J. Singh, Shri K. N. Singh, Shrimati Pratibha Singh, Dr. Rudra Pratap Singh, Shri Shankar Daval Singh, Shri Surender Singh, Shri Vishvjit P. Single, Shri Surinder Kumar Sinha, Shrimati Kamla Sreedharan, Shri Arangil Swaminathan, Shri G. Swamy, Shri Subramanian Thakur, Prof Chandresh P. Thakur, Shri Rameshwar Thakur, Shri Surendra Singh Tiria, Kumari Sushila Trivedi, Shri Dineshbhai Tyegi, Shri Shanti Upendra, Shri P. Venkataraman, Shri Tindiyanam G. Verma, Shri Ashok Nath Verma, Shrimati Veena Vincent, Shri M. Yadav, Shri 1sh Dutt Yadav, Shri Ram Naresh Yadav, Shri Ranjan Prasad Yadava, Shri Bal Ram Singh Yonggam, Shri Nyodek "NOES"-NIL

The motion was carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

Clause 1, as amended was added to the Bill.

THE DEPUTY CHAIRMAN: The question is:

The Clause 2 stand part of the Bill.

The House divided

THE DEPUTY CHAIRMAN:

Ayes - 149

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"Noes"—Nil

"AYES"-149

Agarwal, Shri Ramdas Ahluwalia, Shri S. S. Ahmad, Dr. Z. A. Alia, Kumari Alva, Shrimati Margaret . Ambedkar, Shri Prakash Yashwant Antony, Shri A. K. Azad. Shri Ghulam Nabi Azmi, Maulana Obaidullah Khan Baby, Shri M. A. Bagrodia, Shri Santosh Balaram, Shri N. E. Balbir Singh, Shri Barongpa, Shri Sushil Basu Ray, Shri Sunil Bekal Utsahi, Shri Bhandare, Shri Murlidhar Chandrakant Bhardwaj, Shri Hansraj Bhatia, Shri Madan Bhatt, Shri Jitendrabhai Labhshanker Birla, Shri Krishna Kumar Buragobain, Shri Bhadreswar Chanparia, Shri Shivprasad Chaturvedi, Shri Bhuvnesh Chavan, Shri S. B.

Chowdhary, Ram Sewak

Chowdhri, Shri A. S. Chowdhry Hari Singh Chowdhury, Shrimati Renuka Das. Shrimati Mira Das Gupta, Shri Gurudas Desai, Shri Jagesh Dhawan, Shri R. K. Dronamraju, Shri Satyanarayana Faguni Ram, Dr. Fernandes, Shri John F. Fotedar, Shri Makhan Lal Gandhi, Shri Rej Mohan Gautam, Shri Anand Prakash Ghosh, Shri Dipen Ghufran Azam, Shri Giriprasad, Shri N. Goswami, Shri Ramnarayan Gurupadaswaniy, Shri M. S. Hanumanthappa, Shri H. Hashim, Shri M. M. Hashmi, Shri Shamim Hiphei, Shri Igbal Singh, Shri Jacob, Shri M. M. Jadhav, Shri Vithalrao Madhavrao Jagir Singh, Shri Jani, Shri Jagadish Javadevappa. Shri K. R. Jogd, Shri Ajit P. K. Kailashpati, Shrimati Kalita, Shri Bhubaneswar Kalmadi, Shri Suresh Kesri, Shri Sitaram Khaparde, Miss Saroj Khatun, Kumari Sayeeda Korwar, Shri Gundappa Krishnan, Shri G. Y. Lenka, Shri Kahnu Charan Madhavan, Shri S. Mahendra Prasad, Shri Maheshwar Singh, Shri Maheshwari, Shrimati Sarala

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Majumdar, Shri Sudhir Ranjan Malaviya, Shri Radhakishen Malaviya, Shri Satya Prakash Manmohan Singh, Shri Masodkar, Shri Bhaskar Annaji Matang Sing, Shri Mathur, Shri Manmohan Mazumdar, Shri Tare Charen Md. Salim, Shri Meena, Shri Dhuleshwar Mishra, Shri Shiv Pratap Mohammad Yunus, Shri Mohammed Afzal alias Meem Afzal, Shri Mohanty, Shri Sarada Morarka, Shri Kamal Nallasivan, Shri A. Narayanasamy, Shri V. Natarajan, Shrimati Jayanthi Pachouri, Shri Suresh Padmanabham, Shri Mentay Palaniyandi, Shri M. Pande, Shri Bishambhar Nath Pandey, Shrimati Manoraina Pandey, Dr. Ratnakar Panwar, Shri B. L. Parmar, Shri Rajubhai A. Patel, Shri Chotubhai Patel, Shri Vithalbhai M. Pillai, Shri Ramachandran Pillai, Shri Thennala Balakrishna Poddar, Dr. R. K. Puglia, Shri Naresh . . Raghavji, Shri Rahman, Shri Mohd. Khaleelur Ramachandran, Shri S. K. T. Rao, Shri Moturu Hanumantha Rao, Shri V. Rajeshwar Ratan Kumari, Shrimati Reddy, Shri G. Prathapa Reddy, Dr. Narreddy Thulasi Reddy, Shri S. Jaipal Sahay, Shri Dayanand

Sahu, Shri Rajni Ranjan Sahu, Shri Santosh Kumar Salaria, Shri Shabbir Ahmad Salve, Shri N. K. P. Samantaray, Shri Prayat Kumar Sanadi, Prof. I. G. Sarang, Shri Kailash Narain Sarma, Shrimati Basanti Satchidananda, Shri Satya Bahin, Shrimati Sen, Shri Sukomal Shah, Shri Viren J. Singh, Shri K. N. Singh, Shrimati Pratibha Singh, Dr. Rudra Pratap Singh, Shri Shankar Dayal Singh, Shri Surender Singh, Shri Vishvjit P. Singla, Shri Surinder Kumar Sinha, Shrimati Kamla Sreedharan, Shri Arangil Swaminathan, Shri G. Swamy, Shri Subramanian Thakur, Prof Chandresh P. Thakur, Shri Rameshwar Thakur, Shri Surendra Singh Tiria, Kumari Sushila Trivedi, Shri Dineshbhai Tyagi, Shri Shanti Upendra, Shri P. Venkataraman, Shri Tindiyanam G. Verma, Shri Ashok Nath Verma, Shrimati Veena Vincent, Shri M. Yaday, Shri Ish Dutt Yaday, Shri Ram Naresh Yaday, Shri Ranjan Prasad Yadava, Shri Bal Ram Singh Yonggam, Shri Nyodek "NOES"--NIL

The motion was carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

Clause 3 was added to the Bill

Clause 1 (Short title and Comencement)

SHRI K. VIJAYA BHASKARA REDDY: Madam, I move;

"That at page 1, line 3, for the word 'Seventy-sixth' the word 'Seventy-first' be substituted."

The question was put and the motion was adopted

THE DEPUTY CHAIRMAN: I shall now put clause 1, as amended, to vote.

The question is:

"That clause 1, as amended, stand part of the Bill."

The House divided
THE DEPUTY CHAIRMAN:

Aves -- 149

Noes -- NIL

"AYES"--149

Agarwal, Shri Ramdas

Ahluwalia, Shri S. S.

Ahinad, Dr. Z. A.

Alia, Kumari

Alva, Shrimati Margaret .

Ambedkar, Shri Prakash Yashwant

Antony, Shri A. K.

Azad, Shri Ghulam Nabi

Azmi, Maulane Obsidullah Khan

Baby, Shri M. A.

Bagrodia, Shri Santosh

Balaram, Shri N. E.

Balbir Singh, Shri

Barongpa, Shri Sushil

Basu Ray, Shri Sunil

Bekal Utsahi, Shri

Bhandare, Shri Murtidhar Chandrakant

Bhardwaj, Shri Hansraj

Bhatle, Shri Madan

Bhatt, Shri Jitendrabhai Labhshanker Birla, Shri Krishna Kumar Buragohalu, Shri Bhadreswar Changuria, Shri Shivprasad Chaturvedi, Shri Bhuvnesh Chavan, Shri S. B. Chowdhary Ram Sewak Chowdhrl. Shri A. S. Chowdhry Harl Singh Chowdhury, Shrimati Renuka Das, Shrimati Mira Das Gupta, Shri Gurudas Desai, Shri Jagesh Dhawan, Shri R. K. Dronamraju, Shri Satyanarayana Faguni Ram. Dr. Fernandes, Shri John F. Fotedar, Shri Makhan Lal Gandhi, Shri Raj Mohan Cautam, Shri Anand Prakash Ghosh, Shri Dipen Chufran Azam, Shri Giriprasad, Shri N. Goswami, Shri Ramnarayan Gurupadaswamy, Shri S. M. Hanumanthappa, Shri H. Hashim, Shri M. M. Hashmi, Shri Shamim Hiphei, Shri Iqbal Singh, Shri-Jacob, Shri M. M. Jadhav, Shri Vithairao Madhavrao Jagir Singh, Shri Jani, Shri Jagadish Jayadevappa, Shri K. R. Jogi, Shri Ajit P. K. Kailashpati, Shrimati Kalita, Shri Bhubaneswar Kalmadi, Shri Suresh Kesri, Shri Sltaram

Khaparde, Miss Saroi

Khatun, Kumari Bayeeda

Korwar, Shri Gundappa Krishnan, Shri G. Y. Lenka, Shri Kahnu Charan Madhavan, Shri S. Mahendra Prasad. Shri Maheshwar Singh, Shri Maheshwari, Shrimati Sarala Majumdar, Shri Sudhir Ranjan Malaviya, Shri Radhakishan Malaviya, Shri Satya Prakash Manmohan Singh, Shri Masodkar, Shri Bhaskar Annaji Matang Singh, Shri Mathur, Shri Manmoban Mazumdar, Shri Tara Charan Md. Salim, Shri Meena, Shri Dhuleshwar Mishra, Shri Shiv Pratap Mohammad Yunus, Shri Mohammed Afzal alias Meem Afzal, Shri Mohanty, Shri Sarada Morarka, Shri Kamal Nallasivan, Shri A. Narayanasamy, Shri V. Natarajan, Shrimati Jayanthi Pachouri. Shri Suresh Padmanabham, Shri Mentay Palaniyandi, Shri M. Pande, Shri Bishambhar Nath Pandey, Shrimati Manorama Pandey, Dr. Ratnakar Panwar, Shri B. L. Parmar, Shri Rajubhai A. Patel, Shri Chotubhai Patel, Shri Vithalbhai M. Pillai, Shri Ramachandran Pillai, Shri Thennala Balekrishna Poddar, Dr. R. K. Puglia, Shri Naresh Ragbavii, Shri Rahman, 5hri Mohd. Khaleelur Ramachandran, Shri S. K. T.

Rao, Shri Moturu Hanumantha Rao, Shri V. Rajeshwar Ratan Kumari, Shrimati Reddy, Shrl G. Prathana Reddy, Dr. Narreddy Thulasi Reddy, Shri S. Jaipal Sahay, Shri Dayanand Saho, Shri Rajni Ranjan Sahu, Shri Santosh Kumar Salaria, Shri Shabbir Ahmad Salve, Shri N. K. P. Samantaray, Shri Pravat Kumar Sanadi, Prof. I. G. Sarang, Shri Kallash Narain Sarme, Shrimati Basanti Satchidananda, Shri Satya Bahin, Shrimati Sen, Shri Sukomal Shah, Shri Viren J. Singh, Shri K. N. Singh, Shrimati Pratibha Singh, Dr. Rudra Pratap Singh, Shri Shankar Dayal Singh, Shri Surender Singh, Stri Vishvjit P. Singla, Shri Surinder Kumar Sinha, Shrimati Kamla Sreedharan, Shri Arangil Swaminathan, Shri G. Swamy, Shri Subramanian Thakur, Prof Chandresh P. Thakur, Shri Rameshwar Thakur, Shri Surendra Singh Tiria, Kumari Sushila Trivedi, Shri Dineshbhai Tyagi, Shri Shanti Upendra, Shri P. Venkataramau, Shri Tindiyanam G. Verma, Shri Ashok Nath Verma, Shrimati Veena Vincent, Shri M. Yaday, Shri Ish Dutt

Yadav, Shri Ram Naresh Yadav, Shri Ranjan Prasad Yadava, Shri Bal Ram Singh Yonggam, Shri Nyodek

"NOES"--NIL

The motion was carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

Clause 1, as amended, was added to the Bill

THE DEPUTY CHAIRMAN: The question is:

"That the Enacting Formula and the Title stand part of the Bill."

The House divided

THE DEPUTY CHAIRMAN:

Ayes -- 149 Noes -- Nil "AYES"--149

Agarwal, Shri Rumdas Ahluwalia, Shri S. S.

Ahmad, Dr. Z. A.

Alia, Kumari

Alva, Shrimati Margaret .

Ambedkar, Shri Prakash Yashwant

Antony, Shri A. K.

Azad, Shri Ghulam Nabi

Azmi, Maulana Obaidullah Khan

Baby, Shri M. A.

Bagrodia, Shri Santosh

Balaram, Shri N. E.

Balbir Singh, Shri

Barongpa, Shri Sushil

Basu Ray, Shri Sunll

Bekal Utsahi, Shri

Bhandare, Shri Murlidhar Chandrakant

Bhardwaj, Shri Hansraj

Bhatle, Shri Medan

Bhatt, Shri Jitendrabhai Labhshanker

Birle, Shri Krishna Kumar

Buragobain, Shri Bhadreswar Chaupuria, Shri Shivprasad Chaturvedi, Shri Bhuvnesh Chavan, Shri S. B. Chowdhary, Ram Sewak Chowdhri, Shrl A. S. Chowdhry Harl Singh Chowdhury, Shrimati Renuka Das, Shrimati Mira Das Gupta, Shri Gurudas Desai. Shrl Jagesh Dhawan, Shri R. K. Dronamraju, Shri Satyanarayana Faguni Ram, Dr. Fernandes, Shri John F. Fotedar, Shri Makhan Lai Gandhi, Shri Raj Mohan Gautam, Shri Anand Prakash Ghosh, Shri Dipen Ghufran Azam, Shri Giriprasad, Shri N. Goswaini, Shri Ramnarayan Gurupadarwamy, Shri M. S. Hanumanthappa, Shri H. Hashim, Shri M. M. Hashmi, Shri Shamim Hiphei, Shri Iqbal Singh, Shri Jacob, Shri M. M. Jadhay, Shri Vithalrao Madhayrao Jagir Singb, Shri Jani, Shri Jagadish Jayadevappa, Shri K. R. Jogi, Shri Ajit P. K. Kailashpati, Shrimati Kalita, Shri Bhubaneswar Kalmadi, Shri Suresh Kesrl, Shri Sitaram Khaparde, Miss Saroj Khatun, Kumari Sayeeda Korwar, Shri Gundappa

Krishnan, Shri G. Y.

Lenka, Shri Kahnu Charan

Madhavan, Shri S.

Maheshwar Singh, Shri

Maheshwari, Shrimati Sarala

Majumdar, Shri Sudhir Ranjan

Malaviya, Shri Radhakishan

Malaviya, Shri Satya Prakash

Manmohan Singh, Shri

Masodkar, Shri Bhaskar Annaji

Matang Singh, Shri

Mathur, Shri Manmohan

Mazumdar, Shri Tara Charan

Md. Salim, Shri

Meena, Shri Dhuleshwar

Mishra, Shri Shiv Pratap

Mohammad Yunus, Shri-

Mohammed Afzal alias Meem Afzal, Shrl

Mohanty, Shri Sarada

Morarka, Shri Kamal

Nallasivan, Shri A.

Narayanasamy, Shri V.

Natarajan, Shrimati Jayanthi

Pachouri, Shri Suresh

Padmanabham, Shri Mentay

Palaniyandi, Shri M.

Pande, Shri Bishambhar Nath

Pandey, Shrimati Manorama

Pandey, Dr. Ratnakar

Panwar, Shri B. L.

Parmar, Shri Rajubhai A.

Patel, Shri Chotobbai

Patel, Shri Vithalbhai M.

Pillai, Shri Ramachandran

Pillai, Shri Thennala Balakrishna

Poddar, Dr. R. K.

Puglia, Shri Naresh

Ragbavji, Shri

Rahman, Shri Molid. Khaleelur

Ramachandran, Shri S. K. T.

Rao, Shri Moturu Hanamantha

Rao, Shri V. Rajeshwar

Ratan Kumari, Shrimati

Reddy, Shri G. Prathapa Reddy, Dr. Narreddy Tholasi

Reddy, Shri S. Jaipal

Sahay, Shri Davanend

Sabu, Shri Rajni Ranjan

Sahu, Shri Santosh Kumar

Salaria, Shri Shabbir Ahmad

Salve, Shri N. K. P.

Samantaray, Shri Prayat Kumar

Sanadi, Prof. I. G.

Sarang, Shri Kallash Narain

Sarma, Shrimati Basanti

Satchidananda, Shri

Satya Bahin, Shrimati

Sen, Shri Sukomal

Shab, Shri Viren J.

Singh, Shri K. N.

Singh, Shrimati Pratibha

Singh, Dr. Rudra Pratap

Singh, Shri Shankar Dayal

Singh, Shri Surender

Singh, Shri Vishviit P.

Singla, Shri Surinder Kumar

Sinha, Shrimati Kamla

Sreedharan, Shri Arangil

Swaminathan, Shri G.

Swamy, Shri Subramanian

Thakur, Prof Chandresh P.

Thakur, Shri Rameshwar

Thaker, Shri Surendra Singh

Tiria, Kumari Sushila

Trivedi, Shri Dineshbhai

Tyagi, Shri Shanti

Upendra, Shri P.

Venkataraman, Shri Tindiyanam G.

Verma, Shri Ashok Nath

Verma, Shrimati Veena

Vincent, Shri M.

Yaday, Shri Ish Dutt

Yadav, Shri Ram Naresh

Yadav, Shri Ranjan Prasad

Yadava, Shri Bal Ram Singh Yonggam, Shri Nyodek

"NOES"-NIL

The Constitution (76th

The motion was carried by a majority of the total membership of the House and by majority of not less than two-thirds of the Members present and voting.

The Enacting Formula and the Title were added to the Bill

SHRI K. VIJAYA BHASKARA REDDY: Madain, I beg to move:

"That the Bill, as amended, be passed."

THE DEPUTY CHAIRMAN: I shall now put the motion to vote.

The question is:

"That the Bill as amended be passed."

The House divided.

THE DEPUTY CHAIRMAN:

Ayes-149

"Noes"—Nil

Agarwal, Shri Ramdas Abhuwalia, Shri S. S. Ahmad, Dr. Z. A. Alia. Kumari Alva, Shrimati Margaret . Ambedkar, Shri Prakash Yashwant Antony, Shri A. K. Azad, Shri Ghulam Nabi Azmi, Maulana Obaidullah Khan Baby, Shri M. A. Bagrodia, Shri Santosh Balaram, Shri N. E. Balbir Singh, Shri Barongpa, Shri Sushil Basu Ray, Shri Sunil Bekal Utsahi, Shri Bhandare, Shri Murlidhar Chandrakant Bhardwaj, Shri Hansraj

Bhatt, Shri Jitendrabhal Labhshanker

Bhatia, Shri Madan

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Birla, Shri Krishna Kumar Buragohain, Shri Bhadreswar Chanpuria, Shri Shivprasad Chaturvedi, Shri Bhuvnesh Chavan, Shri S. B. Chowdhary, Ram Sewak Chowdhri, Shri A. S. Chowdbry Hari Singh Chowdhury, Shrimati Renuka Das. Shrimati Mira Das Gunta, Shri Gurudas Desai, Shri Jagesh Dhawan, Shri R. K. Dronamraju, Shri Satyanarayana Dubey, Shri Bindeshwari Faguni Ram, Dr. Fernandes, Shri John F. Fotedar, Shri Makhan Lal Gandhi, Shri Raj Mohan Gautam, Shri Anand Prakash Ghosh, Shri Dipen Ghufran Azam, Shri Giriprasad, Shri N. Goswamin, Shri Ramnarayan Gurupadaswamy, Shri M. S. Hanumanthappa, Shri H. Hashim, Shri M. M. Hashmi, Shri Shamim Hippei, Shri Iqbal Singh, Shri Jacob, Shri M. M. Jadhav, Shri Vithalrao Madhavrao Jagir Singh, Shri Jani, Shri Jagadish Jayadevappa, Shri K. R. Jogi, Shri Ajit P. K. Kailashpati, Shrimati Kalita, Shri Bhubaneswar Kalmadi, Shri Suresh Kesri, Shri Sitaram Khaparde, Miss Saroj Khatun, Kumari Sayeeda

Korwar, Shri Gundanna Krishnan, Shri G. Y. Lenka, Shri Kahnu Charan Madhavan, Shri S. Maheshwar Singh, Shri Maheshwari, Shrimati Sarala Majumdar, Shri Sudhir Ranjan Malaviya, Shri Radhakishan Malaviva, Shri Satya Prakash Manmohan Singh, Shri Masodkar, Shri Bhaskar Annaji Matang Singh, Shri Mathur, Shri Manmohan Mazumdar, Shri Tara Charan Md. Salim. Shri Meena, Shri Dhuleshwar Mishra, Shri Shiv Pratap Mohammad Yunus, Shri Mohammed Afzal alias Meem Afzal, Shri Mohanty, Shri Sarada Morarka, Shri Kamal Nallasivan, Shri A. Narayanasamy, Shri V. Natarajan, Shrimati Jayanthi Pachouri, Shri Suresh Padmanabham, Shri Mentay Palaniyandi, Shri M. Pande, Shri Bishambhar Nath Pandey, Shrimati Manorama Pandey, Dr. Ratnakar Panwar, Shri B. L. Parmar, Shri Rajubhai A. Patel, Shri Chotubhai Patel, Shri Vithalbhai M. Pillai, Shri Ramachandran Pillai, Shri Thennala Balakrishna Poddar, Dr. R. K. Puglia, Shri Naresh Raghavji, Shri Rahman, Shri Mohd. Khaleelur Ramachandran, Shri S. K. T. Ranjit Singh, Shri Rao, Shri Moturu Hanumantha

Rao, Shri V. Rajeshwar

Ratan Kumari, Shrimati Reddy, Shri G. Prathapa Reddy, Dr. Narreddy Thulasi Reddy, Shri S. Jaipal Sahay, Shri Dayanand Sabu, Shri Rajni Ranjan Sahu, Shri Santosh Kumar Salaria, Shri Shabbir Ahmad Salve, Shri N. K. P. Samantaray, Shri Pravat Kumar Sanadi, Prof. I. G. Sarang, Shri Kailash Narain Sarma, Shrimati Rasanti Satchidananda, Shri Satya Bahin, Shrimati Sen, Shri Sukomal Shah, Shri Viren J. Singh, Shri K. N. Singh, Shrimati Pratibha Singh, Dr. Rudra Pratap Singh, Shri Shankar Dayal Singh, Shri Surender Singh, Shri Vishvjit P. Singla, Shri Surinder Kumar Sinha, Shrimati Kamla Sreedharan, Shri Arangil Swaminathan, Shri G. Swamy, Shri Subramanian Thakur, Prof Chandresh P. Thakur, Shri Rameshwar Thakur, Shri Surendra Singh Tiria, Kumari Sushila Trivedi, Shri Dineshbhai Tyagi, Shri Shanti Upendra, Shri P. Venkataraman, Shri Tindivanam G. Verma, Shri Ashok Nath Verma, Shri Kapil Verma, Shrimati Veena Vincent, Shri M. Yadav, Shri Ish Dutt Yadav, Shri Ram Naresh Yaday, Shri Ranjan Prasad Yadaya, Shri Bal Ram Singh Yonggam, Shri Nyodek

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The motion was adopted boy a majortly of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

The Constitution - 76th

The Enacting Formula and the Title were added to the Bill.

SHRI K. VIJAYA BHASKARA REDDY: Madam, I beg to move:

"That the Bill, as amended, be passed."

THE DEPUTY CHAIRMAN: I shall now put the motion to vote.

The question is:

"That the Bill, as amended, be passed." The House divided

THE DEPUTY CHAIRMAN:

Aves-149 Noes-Nil

Agarwal, Shri Ramdas Ahlawalia, Shri S. S. Ahmad, Dr. Z. A. Alia, Komari Alva, Shrimati Margaret Ambedkar, Shri Prakash Yashwant Antony, Shri A. K. Azad, Shri Ghulam Nabi Azmi, Maulana Obaidullah Khan Baby, Shri M. A. Bagrodia, Shri Santosh Balaram, Shri N. E. Ralbir Singh, Shri Barongpa, Shri Sushil Basu Ray, Shri Sunil Bekal Utsahi, Shri Bhandare, Shri Murlidhar Chandrakant Chardwaj, Shri Hansraj Bhatia, Shri Madan Bhatt, Shri Jitendrabhai Labhshanker Birla, Shri Krishna Kumar Buragohain, Shri Bhadreswar Chanpuria, Shri Shivprasad Chaturvedi, Shri Bhuvnesh Chavan, Shri S. B. Chowdhary Ram Sewak Chowdhri, Shri A. S. Chowdhary, Hari Singh Chowdhary, Shrimati Renuka Das, Shrimati Mira Das Gupta, Shri Gurudas

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Desai, Shri Jagesh Dhawan, Shri R. K. Dronamraju, Shri Satyanarayana Dubey, Shri Bindeshwari Faguni Ram. Dr. Fernandes, Shri John F. Fotedar, Shri Makhan Lal Gandhi, Shri Raj Mohan Gautam, Shri Anand Prakash Ghosh, Shri Dipen Ghufran Azam, Shri Giriprasad, Shri N. Goswami, Shri Ramnarayan Gurupadaswamy, Shri M. S. Hannananthappa, Shri H. Hashim, Shri M. M. Hashmi, Shri Shamim Hiphei, Shri Iqbal Singh, Shri Jacob, Shri M. M. Jadhay, Shri Vithalrao Madhayrao Jagir Singh, Shri Jani, Shri Jagdish Jayadevappa, Shri K. R. Jogi, Shri Ajit P. K. Kailashpati, Shrimati Kalita, Shri Bhubaneswar Kalmadi, Shri Suresh Kesri, Shri Sitaram Khaparde, Miss Saroi Khatun, Kumari Sayeeda Korwar, Shri Gundappa Krishnan, Shri G. Y. Lenka, Shri Kahnu Charan Madhavan, Shri S. Maheshwar Singh, Shri Maheshwari, Shrimati Sarala Majumdar, Shri Sudhir Ranjan Malaviya, Shri Radhakishan Malaviya, Shri Satya Prakash Manmohan Singb, Shri `Masodkar, Shri Bhaskar Annaji Matang Sing, Shri

Mathur, Shri Manmohan Mazumdar, Shri Tara Charan Md. Salim, Shri Meena, Shri Dhuleshwar Mishra, Shri Shiv Pratap Mohammad Yunus, Shri Mohammad Afzal alias Meem Afzal, Shri Mohanty, Shri Sarada Morarka, Shri Kamal Nallasivan, Shri A. Narayanasamy, Shri V. Natarajan, Shrimati Jayanthi Pachouri, Shri Suresh Padmanabham, Shri Mentay Palaniyandi, Shri M. Pande, Shri Bishambhar Nath Pandey, Shrimati Manorama Pande, Dr. Ratnakar Panwar, Shri B. L. Parmar, Sbri Rajubhai A. Patel, Shri Chhotubhai Patel, Shri Vithalbhai M. Pillai, Shri Ramachandran Pillai, Shri Thennala Balakrishna Poddar, Dr. R. K. Puglia, Shri Naresh Raghavji, Shri Rahman, Shri Mohd, Khaleelur Ramachandran, Shri S. K. T. Ranjit Singh, Shri Rao, Shri Moturu Hanumantha Rao, Shri V. Rajeshwar Ratan Kumari, Shrimati

Reddy, Shri G. Prathapa

Reddy, Dr. Narreddy Thulasi Reddy, Shri S. Jaipal Sahay, Shri Dayanand Sahu, Shri Rajni Ranjan Sahu, Shri Santosh Kumar Salaria, Shri Shabbir Ahmad Salve, Shri N. K. P. Samantaray, Shri Pravat Kumar Sanadi, Prof. I. G. Sarang, Shri Kailash Narain Sarma, Shrimati Basanti Satchidananda, Shri Satya Babin, Shrimati Sen, Shri Sukomal Shah, Shri Viren J. Singh, Shri K. N. Singh, Shrimati Pratibha Singh, Dr. Rudra Pratap Singh, Shri Shankar Dayal Singh, Shri Surender Singh, Shri Vishvjit P. Singla, Shri Surinder Kumar Sinha, Shrimati Kamla Sreedharan, Shri Arangil Swaminathan, Shri G. Swamy, Shri Subramanian Thakur, Prof. Chandresh P. Thakur, Shri Rameshwar Thakur, Shri Surendra Singh Tiria, Kumari Sushila Trivedi, Shri Dineshbhai Tyagi, Shri Shanti Upendra, Shri P. Venkataraman, Shri Tindivanam G.

[29 APR 1992]

Verma, Shri Ashok Nath Verma, Shri Kapil Verma, Shrimati Veena Vincent, Shri M. Yadav, Shri Ish Dutt Yadav, Shri Ram Naresh Yaday, Shri Ranjan Prasad Yadava, Shri Bal Ram Singh Yonggam, Shri Nyodek

"Noes"—Nil

The motion was adopted by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting,

RE-CRASH IN SHARE MARKET IN THE COUNTRY-contd.

THE LEADER OF THE OPPOSITION (SHRI S. JAIPAL REDDY): Madam, the Finance Minister is here. He was to make a statement today ... (Interruptions) . . .

SHRI SURESH KALMADI (Maharashtra): Madam, the Finance Minister is here. hTe whole day we had been demanding that he should make a statement (Interruptions) He cannot go away now. It is disrespect to the House (Interruptions) The whole day we have been demanding that he should make a statement. . . . (Interruptions) . . . Please summon the Finance Minister. It is a very important issue. Let him not show disrespect to the House (Interruptions)

SHRI S. JAIPAL REDDY: Madam, today morning the Leader of the House made a promise that the Finance Minister would be coming and making a statement in the House. What happened to that? (Interruptions)

SHRI DIPEN GHOSH (West Bengal): Madam, the Leader of the House made a solemn assurance. What happened to that? (Interruptions) That means his assurance cannot be taken seriously? (Interruptions)

SHRI S. JAIPAL REDDY: Madam, the Leader of the House made a solemn assurance. What happened to it? (Interruptions) ... Madam, what is happening? Do we have a Government here? (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): I have conveyed the sentiments of the Members to the Finance Minister and he is collecting information (Interruptions)

THE DEPUTY CHAIRMAN: Mr. Jacob is saying something. Let us hear what Mr. Jacob has to say (Interruptions)

SHRI M.M. JACOB: Madam, I have conveyed the sentiments of the House to the Finance Minister. He is getting the information (Interruptions) He is collecting the information (Interruptions) He will collect the information (Interruptions)

SHRI SURESH KALMADI: At what time will the statement be made? I want the statement today itself (Interruptions) ... We want to know what is being done (Interruptions)

SHRI DIPEN GHOSH: Madam, the House cannot be taken for a ride (Interruptions)

THE DEPUTY CHAIRMAN: O.K. (Interruptions) Just a minute (Interruptions) Let me speak first (Interruptions)

SHRI SURESH KALMADI: Madam. the whole day we have been demanding a statement and it is a very serious matter. We want a statement now (Interruptions) ...

THE DEPUTY CHAIRMAN: O.K. Let him ask him (Interruptions) You can get agitated after I ask him also. Let me get the information from him. Who stop you from getting angry? Let me first get myself satisfied.

SHRI M.M. JACOB: Whatever happened this morning, reminding for information